

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : New Tirupur Area Development Corporation Ltd
Vs
Aidqua Holdings (Mauritius), INC and other

MAIN PETITION NUMBER : CP(CA)/19(CHE)/2023

(IA/MA) APPLICATION NUMBERS
IA(CA)/31(CHE)/2023; IA(CA)/44(CHE)/2023

ORDER

IA(CA)/31(CHE)/2023; IA(CA)/44(CHE)/2023

Present: Ld. AAG Shri. Amit Anand Tiwari for the Applicant.

Ld. Sr Counsel Shri. Krishna Srinivasan for the Respondent No.

1.

None for RoC

Ld. Counsel for Respondent No. 1 submits that the matter came up for hearing before Hon'ble Supreme Court today where the parties were directed to submit a proposal within two weeks.

Ld. Counsel for the Applicant submits that the matter pending before Hon'ble Supreme Court has nothing to do with the application.

Ld. Counsel for Respondent No. 1 submits to the contrary.

List the applications for clarifications if any on **31.05.2024**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(SANJIV JAIN)
MEMBER (JUDICIAL)